

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 240
(IB)-917(ND)2019
IA/2702/2020 and IA/355(ND)2021 IA/378(ND)2021

IN THE MATTER OF:

M/s. Ved Contracts Pvt. Ltd.

... **Applicant/Petitioner**

Vs.

M/s. RG Infra Build Pvt.. Ltd.

... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 24.03.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Mr. Mohit Nandwani Adv for RP/Applicant in all three IAs

ORDER

Renotify this case on 31.03.2021



(T.S. SINGH)
COURT OFFICER